

01/02/121/AM 13/EDI
Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade
New Delhi

Dated 18.04.2013

OFFICE MEMORANDUM

Subject: Second Task Force on Transaction Cost in Exports.

Government has decided to constitute a Task Force on Transaction Cost in Exports. It would be the Second Task Force. The earlier Task Force released its report in February 2011.

2. The Task Force will consist of the following members:-

- i. Chairman: Director General of Foreign Trade
- ii. Member Secretary: Addl. Director General of Foreign Trade (Policy)
- iii. Official Members: Representative/ nominee from Ministry/ Department of Railways, Revenue, Shipping, Civil Aviation and Environment and Forests; (not below the level of Joint Secretary to Government of India)
- iv. Members from Trade & Industry:
 - a. DG & CEO of FICCI, CII and FIEO
 - b. Chairman/ ED of EPCs and other trade bodies as and when required
- v. Chairman may co-opt any person, as necessary, either as a Member or an Invitee.

3. Terms of Reference of the Task Force:

- i) To identify reasons for high transaction cost in exports.
- ii) To identify areas, where Indian exporters face administrative impediments that lead to increase in transaction cost.
- iii) Compare procedural complexities in exports between India and its major competitors.
- iv) Suggest guidelines/ steps for removal of procedural complexities drawing from the global best practices.
- v) Suggest guidelines/steps to move towards transparent and increasingly paperless processing through digital platform.

4. Task Force will meet on regular basis and submit report in six months' time.

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